

**Cooperation between India and Myanmar**

1957. SHRI A. W. RABI BERNARD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India and Myanmar have decided to broad-base their defence and security cooperation to fight terrorism and insurgent activities, if so, the details thereof; and

(b) whether the countries also reviewed the gamut of ties and agreed to step up cooperation in Border Management and also in sectors like petroleum, trade and commerce and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: (a) and (b) Regular dialogue is maintained between India and Myanmar on defence and security cooperation through diplomatic channels and regular meetings of institutional mechanisms including Foreign Office Consultations, national level meetings and Regional Border Committee meetings. The first meeting of the newly created India-Myanmar Joint Consultative Commission, led by the two Foreign Ministers, was held in New Delhi on July 16, 2015. During the meeting, the two Ministers discussed all aspects of bilateral relations, including defence and security, border management, trade and commerce and petroleum and natural gas etc.

Myanmar has, at the highest level, reaffirmed its commitment to fight the scourge of terrorism and insurgent activity in all its forms and manifestations and has reiterated that Myanmar territory would not be allowed to be used for activities inimical to India. India and Myanmar signed a Memorandum of Understanding on Border Cooperation on May 8, 2014, to enhance cooperation between the two security agencies in ensuring peace, stability and security along the long international land and maritime border between the two countries.

**Indian in Bangladesh enclaves**

1958. SHRI RITABRATA BANERJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of Indians living in Bangladeshi enclaves presently;

(b) how many of them want to shift to the Indian side; and

(c) what are the measures adopted for their rehabilitation?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS